

ITEM NO.2

COURT NO.7

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 10189-10190/2019

(Arising out of impugned final judgment and order dated 04-04-2019 in WP No. 3947/2019 04-04-2019 in WP No. 3953/2019 passed by the High Court of Judicature at Madras)

M/S APOLLO HOSPITALS ENTERPRISES LTD.

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU & ORS.

Respondent(s)

IA No. 75517/2020 - EARLY HEARING APPLICATION
IA No. 75514/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 75519/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 66028/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 75510/2020 - EXEMPTION FROM FILING O.T.
IA No. 66032/2019 - EXEMPTION FROM FILING O.T.
IA No. 75509/2020 - INTERVENTION APPLICATION
IA No. 66033/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 44313/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 103273/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 190109/2019 - VACATING STAY)

Date : 23-11-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. C.A. Sundaram, Sr. Adv.
Ms. Rohini Musa, AOR
Mr. Maimoona Badsha, Adv.
Mr. Abhishek Gupta, Adv.
Mr. Zaffar Inayat, Adv.

For Respondent(s) Mr. Dushyant Dave, Sr. Adv.
Dr. Joseph Aristotle S., AOR
Ms. Preeti Singh, Adv.
Ms. Ripul Swati Kumari, Adv.
Mr. Sanjeev Kumar Mahara, Adv.

Mr. Ranji Kumar, Sr. Adv.
Mr. S. Manuraj, Adv.
Mr. Somanatha Padhan, AOR
Mr. Ashok Anand, Adv.
Mr. Rakesh Kumar Singh, Adv.
Mr. Aakash kakade, Adv.
Mr. Aabhas Parimal, Adv.
Ms. Sujata Kumari Muni, Adv.

Mr. N. Raja Senthoo Pandian, Adv.
Mr. M. Srinivasan, Adv.
Mr. C.S. Subramaniam, Adv.
Mr. Vivek Singh, AOR

Mr. Anoop Prakash Awasthi, AOR

UPON hearing the counsel the Court made the following
O R D E R

List tomorrow i.e. on 24.11.2021 as part heard at the top
of the board as Item No.1.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)